NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 35/(MAH)/2014/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956 and 58, 59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 KAMAL AGRAWAL AR-Pehhona Los Age

<u>Order</u>

Co. Appeal No. 35/58-59 /NCLT/MB/MAH/2014

- 1. Petitioner side is present, Respondent side is absent.
- 2. Since this matter has come first time for hearing before the NCLT, the Petitioner is hereby directed to communicate the next date of hearing to the Respondents.
- 3. List this matter on 23rd 5cptember 2016 at 10.30 a.m.

Sd1-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd1-

V. NALLASENAPATHY

Member (Technical)

Dated: 13th July, 2016.